F.No. 01(03)/Roster/CESTAT/2021 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.12.2021

ORDER NO. 177 of 2021

Hon'ble President is pleased to partially modify the roster order no. 173 of 2021 for CESTAT, Chandigarh from 10.01.2022 to 13.01.2022 as follows:

PERIOD	CORAM	WORKS
From 10.01.2022 13.01.2022	Mr. Sanjiv Srivastava, Hon ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chandigarh and Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2021 **Customs, Excise and Service Tax Appellate Tribunal**West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.12.2021

ORDER NO. 178 of 2021

Hon'ble President is pleased to partially modify the roster order no. 175 of 2021 for **CESTAT**, **Hyderabad** from **28.02.2022** to **11.03.2022** as follows:

PERIOD	CON	
From	CORAM	WORKS ASSIGNED
	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise an Service Ta Division Bence Matters

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT, Chennai and Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar